

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE & FARMERS WELFARE
DEPARTMENT OF AGRICULTURE & FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 1153
TO BE ANSWERED ON THE 30TH JULY, 2024

SUPPORTING PRICE FOR PADDY

1153. SHRI KODIKUNNIL SURESH

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Union Government has fixed supporting price for Paddy and if so, the details thereof;
- (b) whether the Union Government supports the State of Kerala for paddy procurement from the farmers and if so, the details thereof;
- (c) whether the Union Government has released any fund to the State of Kerala for paddy procurement from the farmers and if so, the details of amount released during the last five years, year-wise;
- (d) whether the Union Government has released the entire amount to the State of Kerala for Paddy procurement as demanded and if so, the details thereof and if not, the reasons therefor;
- (e) whether the Government has taken notice that paddy farmers are committing suicide due to non-receipt of their dues from the Government even months after procurement of paddy; and
- (f) if so, the details thereof alongwith the action taken/proposed to be taken by the Government to protect the interests of paddy farmers of Kerala??

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a): The Government has fixed Minimum Support Price (MSP) for Paddy (Common) and Paddy (Grade-A) for Kharif Marketing Season (KMS) 2024-25 at ₹ 2300 per quintal and ₹ 2320 per quintal respectively.

(b) to (d): Department of Food & Public Distribution (DFPD) releases food subsidy to Food Corporation of India (FCI) and States, which have adopted Decentralized Procurement (DCP). Kerala Government has adopted the DCP mode of procurement and accordingly responsibility of payment of MSP to the farmers rests with the state Government of Kerala. DFPD reimburses the expenditure (including MSP payments, Commission to Society, Mandi Labour, Transportation, Storage, gunny cost, interest, etc.) incurred by a DCP State on distribution of foodgrains to the beneficiaries of various Central Schemes as per extant guidelines/ principles. Details of Food Subsidy released to State Government of Kerala during the last five years are given below.

Year	Amount (₹ in crore)
2019-20	469.30
2020-21	1214.98
2021-22	1777.86
2022-23	1544.89
2023-24	1151.85

(e) and (f): The National Crime Records Bureau (NCRB) under the Ministry of Home Affairs compiles and disseminates information on suicides in its publication titled 'Accidental Deaths and Suicides in India' (ADSI). The report till 2022 is available on NCRB website (<https://ncrb.gov.in>). In the ADSI Reports, separate reason for farmers suicide have not been given.
